

[*Translation*]

**Opening of LPG/Petrol Pumps in  
Faizabad District, U.P.**

5736. SHRI R.P. SUMAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal to set up a petrol pump in Tanda town in Faizabad ;

(b) if so, whether this place has been reserved for a Scheduled Caste candidate ;

(c) if not, the reasons therefor ;

(d) whether applications have been invited for allotment of petrol pumps and cooking gas agencies in various parts of Faizabad ;

(e) if so, the names of the places for which applications have been invited ;

(f) the time by which a decision is likely to be taken thereon ;

(g) whether any place out of these places has been reserved for Scheduled Castes/Scheduled Tribes candidates ; and

(h) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) and (c) The dealership was advertised in 1981 under the Scheduled Castes category but had to be re-advertised under the 'open' category when no suitable SC candidate was found. No further action is presently being taken in view of the restraint order from Court against finalising the dealership under the 'open' category.

(d) Yes, Sir.

(e) and (f) Apart from one retail outlet dealership under SC category in Akbarpur

for which the selection has been finalised, the names of pending locations in respect of which applications have been invited are as under :—

**Retail Outlet (Petrol/Diesel) Dealerships**

Location	Category
Jalalpur	UG/UEG
Morala Mill	UG/UEG
<b>LPG Distributorships</b>	
Ayodhya	Defence
Jalalpur	Others
Akbarpur	Others
Faizabad	UG/UEG

The selection is under way through the Oil Selection Board and no indication can be given as to the likely time in finalising the same

(g) Yes, Sir

(h) Does not arise.

UG/UEG = Unemployed Graduate  
Unemployed Engineering Graduate.

[*English*]

**Proposed Mini Oil Refinery at Kharsang  
(Arunachal Pradesh)**

5737. SHRI WANGPHA LOWANG : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Oil India Limited propose to set up a mini oil refinery at Kharsang (Arunachal Pradesh) for which approval of Government is awaited ;

(b) if so, when the necessary approval is likely to be accorded ; and

(c) whether in the meantime it is proposed to take the crude oil to Assam Oil Refinery, Digboi by laying pipeline ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH):** (a) The VII Plan projects do not include setting up of a mini-refinery at Kharsang by Oil India Limited.

(b) and (c) Do not arise.

**Worker's Participation in Management of Coal Industry**

5738. **SHRI INDRAJIT GUPTA:** Will the Minister of ENERGY be pleased to state :

(a) whether Government have agreed to adopt the scheme of workers participation in management in coal industry ; and

(b) if so, the steps being taken for its implementation ?

**THE MINISTER OF ENERGY (SHRI VASANT SATHE):** (a) and (b) A scheme to constitute Joint Management Committees with workers participation at unit level in the coal industry was announced in October, 1985 ; but on account of objections from certain Trade Unions with regard to modalities to be followed while implementing the scheme and certain other issues, the implementation of the scheme has been kept in abeyance. A Committee of representatives of Central Trade Unions has been constituted to evolve a scheme acceptable to all. The report of the Committee is awaited.

**Servicing of imported Power Plants Equipment by Bharat Heavy Electricals Limited**

5739. **SHRI KAMAL NATH:** Will the Minister of INDUSTRY be pleased to state :

(a) whether Bharat Heavy Electricals Limited has completed ahead of schedule a costly project for servicing of imported power plants equipment ;

(b) whether Ranipet Plant was entrusted with the job of servicing of air heater supplies by US Company to Renusagar Thermal Power Station in U.P. ; and

(c) if so, whether this job was completed ahead of schedule ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):** (a) to (c) Bharat Heavy Electricals Limited, Ranipet was entrusted with the job of servicing of air heaters for the imported power plant at Renusagar. This work was completed by BHEL ahead of Schedule.

[*Translation*]

**Linking of Chittorgarh with Delhi and Jaipur by S.T.D.**

5740. **PROF. NIRMALA KUMARI SHAKTAWAT:** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of cities in Rajasthan proposed to be linked with Delhi by S.T.D. during 1986-87 ;

(b) whether Government propose to provide S.T.D. facilities in Chittorgarh keeping in view its importance from tourism point of view ; and

(c) if so, the time by which Chittorgarh will be linked with Jaipur and Delhi by S.T.D. ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA):** (a) Dholpur in Rajasthan is proposed to be linked with Delhi by S.T.D. during 1986-87.

(b) Yes, Sir. Chittorgarh being a District Headquarter of Rajasthan has been planned for connection to Trunk Automatic Exchange Network for provision of STD facility by linking it with Udaipur Trunk Automatic Exchange which is under installation.

(c) Reliable Transmission media for linking Chittorgarh to Udaipur Trunk Automatic Exchange is likely to be available towards the end of 7th plan and STD facility will be provided thereafter.